

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3868
ANSWERED ON:17.08.2000
CLOSURE OF RETAIL OUTLETS
ANANDA MOHAN BISWAS

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the number of retail outlets (company-wise) on National Highway No.59 between Dahod and Khangela in Dahod Distt. of Gujarat;
- (b): the number out of these, which have been closed down due to severe irregularities including adulteration and other activities of the dealers leading to criminal cases;
- (c): the cases in which the Government of Gujarat has withdrawn the licences and have recommended termination of the agencies; and
- (d): if so, the action Government propose to take in commissioning the outlets through some other agency?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): There is only one retail outlet dealership of the Hindustan Petroleum Corporation Limited (HPCL) in operation on NH-59 between Dahod and Kangala in Dahod district of Gujarat. The retail outlet was closed in October, 1998 by the Civil Supplies Department, Government of Gujarat on account of adulteration. Subsequently, the retail selling licence was cancelled in July, 1999, by the Director Food & Civil Supplies, Government of Gujarat. At present, appeal filed by the dealer is pending in the High Court of Gujarat and the matter is sub-judice. Further action towards commissioning of the dealership depends on the outcome of the above mentioned appeal.